Sir, the hon. Member wanted to know whether the parts that are produced are the one of a particular category alone so that the money we have paid for the quantum is taken care of by that volume. Sir, I would like to make the point again that 27,600 items are being made by us. Our indigenisation has reached that level. Therefore, our requirements in certain categories are met by us through indigenisation.

SHRI JAYANT KUMAR MAL-HOUTRA: Sir, I have two very serious questions on the basis of some information that was provided to us recently. I would like to know whether the spare parts that are being ordered are on the basis of drawings and specifications that are provided by the Ministry or they are just on an ad hoc basis. My information is that translation from Russian to English has not been completed, or drawings and specifications do not exist with the Depots that are ordering these spares.

My second question is whether the spares which are lying there worh thousands of crores of rupees meet the specifications or they are just junk. Sir, I understand that they do not meet the specifications. They are just lying there and cannot be utilised. These are two specific questions on the basis of specific information provided to us by the seniormost officers in the Armed Forces.

SHRI GEORGE FERNANDES: Mr. Chairman. Sir, I require notice to answer this question.

MR. CHAIRMAN: That is all right. He needs notice to answer your question.

SHRI S. VIDUTHALAI VIR-UMBI: Mr. Chairman, Sir, the hon. Defence Minister has agreed that indigenisation is being carried out by two ways. One by maufacturing and the other by purchasing goods within

the country. But the manufacturers in India are actually facing some practical difficulty. The practical difficulty is that there are three separate quality control cells which are being maintained by the Defence Department for the Army, the Nevy and the Air Force. There are three separate quality control mechanisms. They have laid down criteria and norms for each cell. I would like to know from the hon. Defence Minister whether the Government would come foward to assure this House that they would amalgamate these three quality control cells into one cell for the benefit of the manufacturers in the country.

SHRI GEORGE FERNANDES: Mr. Chairman, Sir, this is a suggestion hich can be considered.

श्री लाजपत राय: सभापति महीदय, मैं यह जानना चाहता हूं कि एयर फोर्स की ब्रोर स समय-समय पर पार्ट्स ब्रीर इविवनेट्स के ब्राईर ब्राते हैं मांग ब्राती है ब्रीर यह के सालूम होता है कि ऐसी मांगे जो होती हैं, वह टाइम बाउण्ड होती हैं, मगर इररेबलेवंट के जाती हैं। इसके क्या कारण हैं ब्रौर इसके क्या उपाय किए जा रहे हैं ताकि ब्रागे ऐसा है हैं।

SHRI GEORGE FERNANDES: Mr. Chirman, Sir, this is a separate question. I need not e for this.

MR. CHAIRMAN: That is all right. Next Question No. 250. Shrimati Kamla Sinha.

Potable water in Aurangabad village

\*250. SHRIMATI KAMLA SINHA: Will the Minister of RURAL AREAS AND EMPLOY-MENT be pleased to state

(a) whether the Government's attention has been drawn to the report which appeared in the Indian Express, dated the 13th October, 1998, regarding self-immolaion of person for failure of his efforts to secure portable water in Aurangabad village, and

(b) if so, the reaction of Government with regard thereto?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND **EMPLOYMENT** (SHRI BABAGOUDA PATIL) : (a) and (b). A statement is laid on the Table of the Sabha.

## STATEMENT

(a) and (b). Rural Water Supply is a state subject. State Governments have been implementing Rural Water Supply Schemes under State Sector Minimum Needs Programme (MNP). The Central Govonly supplements ernments efforts of the State Government by providing central assistance under the Accelerated Rural Water Supply Programme (ARWSP).

The news item referred to in the question had come to the notice of the Government and averting to it, the Government of Maharashtra reported that the rural water supply scheme of Sunderkhed village in Taluka and District Buldhana was designed for an estimated population of 1900 at the ultimate stage 2006, and the existing population of the village was around 5000 being it close to the district Head Quarters. As the population of the village has been growing rapidly and due to large number of private water connections, the supply of water to the Sunderkhed village was adversely affected. Shri Devidas Lahane, aged 65, resident of the Sunderkhed village was also given a private water connection.

In order to secure adequate potable water, Shri Lahane immolated himself on 5-10-98 at Zill Parishad office, Buldhana. He was admitted in the Medical hospital Aurangabad with 95 per cent burns but he died on the same day. An amount of Rs. 50,000 has been released from Chief Minister's relief fund to his legal heirs. On receipt of the heprelimina-

ry inquiry report, five persons prime facie found responsible for neglecting the problems related to water supply in Sunderkhed village have been suspended. Sufficient drinking water is now being supplied to the village. · miles!:

to Questions

SHRIMATI KAMLA SINHA: Mr. Chairman, Sir, since there are only five minutes left, I will try to be very brief. The answer given by the Minister is rather vague. Sir. one person, Mr. Lahane immolated himself because there was no drinking water available in his village. The answer contains quite a few grey areas. For example, the estimation of the population was 1,900. The population grew to 5,000. So, the plan was not formulated accordingly. They could not visualise the explosion of population in our rural India.

I would like to ask another ques-The Minister said, receipt of the preliminary inquiry report, five persons prima facie found responsible for neglecting the problems related ot water supply.." Who were these five persons? How were they responsible? Will the Minister reply?

SHRI BABAGOUDA PATIL: Mr. Chairman, Sir, the problems of that particular village is that there are many private water connections, even though there is no provision for giving private water connections. So, the problem became acute and severe. So, that person had approached the Zilla Panchayat, engineers and other Then, he had responsible persons. committed self-immolation. quiry was held. The persons who were held responsible for giving private water connections were suspended.

श्री जितेम्द्र प्रसाद: मान्यवर, ये क्या जवाब दे रहे हैं ? यह बड़ा गंभीर प्रश्न है । यह सिर्फ औरंगाबाद का मामला नहीं है, देश के कई हिस्सों में पानी की बहुत बड़ी कमी है श्रीर कहीं पर जलाया जा रहा है और कहीं 29

इमोलेशन हो रहा है । कम से कम इस पर चर्चा कराइए श्रीर इसी सेशन में चर्चा कराए ।

SHRIMATI KAMLA SINHA: May I put my second supplementary?

- Mr. CHAIRMAN: Yes, put your second supplementary.
- SHRIMATI KAMLA SINHA: As my honourable colleague, Mr. Jitendra Prasada, said it is a very serious problem.

पूरे देश में 3 लाख गांदों में पीने का पानी नहीं है। क्या हर गांव से एक-एक ब्यक्ति को अपने को जलाना पड़ेगा पीने के पानी के लिए ? सरकार सीधे-सीधे जबाब दे . . . . (क्यबधान) . . .

श्री सुरेश पचौरी: महोदय, इस पर हाफ-एन-ऑवर डिस्कशन होना चाहिए.. (क्वबधान)

MR. CHAIRMAN: Then, you give notice for a half-an-hour discussion.

श्री विलोकी नाथ चतुर्वेदी: यह श्रापके 50 साल के विकास का नतीजा है . . . . (व्यवधान)

MR. CHAIRMAN: Please give notice for a half-an-hour discussion. Question Hour is over.

- WRITTEN ANSWERS TO STAR-RED QUESTIONS
  - \*242. SHRI KARNENDU BHAT-TACHARJEE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
  - (a) whether it is a fact that the three divisions of Indian Oil Corporation viz. Pipelines Division. Marketing Division and Refinery Division follow different rules in regard to transfer of employees and observance of gazetted holidays; and

(b) if so, the reasons for not following uniform rules in all the three divisions when the Indian Oil Corporation is under one Chairman?

THE MINISTER OF PETRO-LEUM AND NATURAL GAS RAMAMURTHY): K. (SHRI (a) and (b) The considerations for transfers in different Divisions of IOC relate to the specific requirements of that Division in regard to organisational, technical and managerial skills and the development of the employees the potential of through exposure to different functions, technologies and work environment. The holidays differ among the three Divisions and take into account the local practice the understanding with the employees' collectives. These are finalised in consultation with the officers' employees' unions.

## Quality of diesel manufactured by public sector refineries

- \*243. DR. ALLADI P. RAJ-KUMAR: Will the Minister of PET-ROLEUM AND NATURAL GAS be pleased to state:
- (a) whether the diesel manufactured by the public sector Indian Refineries is 250 times dirier than the world's best; and
- (b) if so, the measures taken to improve the diesel quality?

THE MINISTER OF PETRO-LEUM AND NATURAL GAS (SHRI K. RAMAMURTHY):

(a) Purity of diesel (HSD) is normally measures in terms of Surphur content. Most of the advanced countries like USA and European countries have Sulphur specification in diesel at 0.05 weight percent maximum. In India, Public Sector Indian Refineries produce diesel strictly as per BIS specifications, which is currently 1 percent maximum and is to be 0.25 per cent